

O.A. No. 384/04

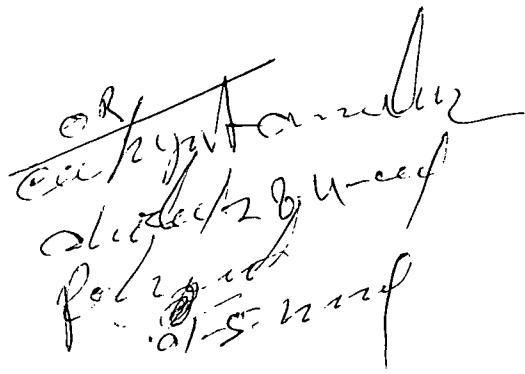
Dt. 28.4.2009

No representation from both sides. This O.A. pertains to the year 2004. In spite of conditional order, there was no representation on behalf of the applicant. It seems that the applicant is no more interested in prosecuting this case. Hence, the O.A. is dismissed for non-prosecution.


(Dr. A.K. Mishra)
Member (A)


(M. Kanthaiah)
Member(J)

Girish/-


C.R. Kanthaiah
Member (J)
F.O.S. 2009